

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.290  
ANSWERED ON 12.03.2026**

**IMPLEMENTATION OF RDSS**

**†\*290. DR. RAJESH MISHRA:  
SHRI P P CHAUDHARY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has launched the Revamped Distribution Sector Scheme (RDSS) and if so, the objectives and key components of the said scheme;**
- (b) the current status of implementation of the said scheme and the total number of States and Union Territories covered thereunder including Rajasthan;**
- (c) whether advanced technologies such as smart metering, distribution automation, data analytics and grid monitoring solutions are being applied under the said scheme to reduce Aggregate Technical and Commercial (AT&C) losses and improve billing efficiency and if so, the details thereof; and**
- (d) the details of the impact of the implementation of the said scheme so far in terms of reduction in distribution losses, improvement in financial performance of DISCOMs and enhancement in the reliability of power supply?**

**A N S W E R**

**THE MINISTER OF POWER**

**(SHRI MANOHAR LAL)**

**(a) to (d) : A Statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) IN RESPECT OF LOK SABHA STARRED QUESTION NO.290 FOR REPLY ON 12.03.2026 REGARDING IMPLEMENTATION OF RDSS ASKED BY DR. RAJESH MISHRA AND SHRI P P CHAUDHARY .**

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**(a) to (d): Government of India (GoI) launched the Revamped Distribution Sector Scheme (RDSS) in July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution sector. The scheme has an outlay of Rs.3,03,758 Cr. and estimated Gross Budgetary Support (GBS) from Central Government of Rs.97,631 Cr.**

**Under the scheme, financial assistance is being provided to the distribution utilities (excluding private sector utilities) for loss reduction infrastructure works and smart metering works. Projects worth Rs. 1.53 lakh crore for loss reduction infrastructure and Rs. 1.31 lakh crore for smart metering works have been sanctioned under the scheme. State/ UT-wise physical and financial progress of works sanctioned under RDSS (upto February 2026) is at Annexure I to III.**

**The following works have been sanctioned under the scheme to strengthen the distribution network and ensure proper energy accounting to improve the Aggregate Technical and Commercial (AT&C) losses:**

- Creation of new substations and upgradation of substations.**
- Installation of new Distribution Transformers (DTs) and augmentation of existing DTs.**
- Replacement of old conductors.**
- New GIS substations, under-grounding of HT/LT lines.**
- IT/OT systems like Supervisory Control and Data Acquisition (SCADA), DT Health monitoring, Distribution Management systems etc to improve grid monitoring.**

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- **Pre-paid smart metering works covering 19.79 crore consumers and smart system metering works for 2.11 lakh feeders and 52.53 lakh DTs. Till date, smart meters have been installed for 4.38 crore consumers, 1.63 lakh feeders and 14.84 lakh DTs under the scheme. Overall, more than 5.97 crore smart meters have been installed across the country under various schemes. Smart metering works help improve the billing efficiency of utilities through automatic energy accounting which helps to identify leakages and high loss areas. It also helps to improve the collection efficiency of utilities through pre-paid system.**

**The financial assistance being provided to the States/UTs for loss reduction infrastructure works is contingent on the performance of the Distribution Utilities against key financial and operational parameters including the Aggregate Technical and Commercial (AT&C) losses. This has helped in timely release of subsidy and Government department dues to the utilities. It has also nudged the Utilities for regular issuance of tariff orders, timely publishing of accounts, non-creation of regulatory assets, improve billing by reducing leakages and improve collection against energy billed.**

**With concerted efforts of the Central and State Governments and as a result of reform measures undertaken, AT&C Losses across the country have reduced from 21.91% in FY21 to 15.04% in FY25 while the gap between the Average Cost of Supply and Average Revenue Realized (ACS-ARR) has reduced from Rs. 0.69/kWh to Rs. 0.06/kWh. The average daily hours of supply across the country have also improved to 22.6 hours in rural areas and 23.4 hours in urban areas in FY25.**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN PARTS (a) TO (d) OF THE STATEMENT LAID IN  
REPLY TO STARRED QUESTION NO. 290 ANSWERED IN THE LOK SABHA ON  
12.03.2026 REGARDING IMPLEMENTATION OF RDSS**

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**Details of Funds Sanctioned under RDSS (upto Feb., 2026)****(In Rs crore)**

<b>State/UTs</b>	<b>Smart Metering</b>	<b>Loss Reduction</b>	<b>Total</b>
<b>Andaman &amp; Nicobar Islands</b>	<b>54</b>	<b>462</b>	<b>516</b>
<b>Andhra Pradesh</b>	<b>4,128</b>	<b>10,708</b>	<b>14,836</b>
<b>Arunachal Pradesh</b>	<b>184</b>	<b>1,042</b>	<b>1,226</b>
<b>Assam</b>	<b>4,050</b>	<b>3,395</b>	<b>7,444</b>
<b>Bihar</b>	<b>2,021</b>	<b>10,559</b>	<b>12,581</b>
<b>Chhattisgarh</b>	<b>4,105</b>	<b>4,021</b>	<b>8,126</b>
<b>Delhi</b>	<b>13</b>	<b>324</b>	<b>337</b>
<b>Goa</b>	<b>469</b>	<b>247</b>	<b>716</b>
<b>Gujarat</b>	<b>10,642</b>	<b>6,089</b>	<b>16,731</b>
<b>Haryana</b>	<b>-</b>	<b>6,794</b>	<b>6,794</b>
<b>Himachal Pradesh</b>	<b>1,788</b>	<b>2,327</b>	<b>4,116</b>
<b>Jammu &amp; Kashmir</b>	<b>1,064</b>	<b>5,034</b>	<b>6,098</b>
<b>Jharkhand</b>	<b>858</b>	<b>3,468</b>	<b>4,326</b>
<b>Karnataka</b>	<b>-</b>	<b>45</b>	<b>45</b>
<b>Kerala</b>	<b>8,231</b>	<b>3,108</b>	<b>11,339</b>
<b>Ladakh</b>	<b>-</b>	<b>876</b>	<b>876</b>
<b>Madhya Pradesh</b>	<b>8,911</b>	<b>9,738</b>	<b>18,649</b>
<b>Maharashtra</b>	<b>15,215</b>	<b>17,238</b>	<b>32,453</b>
<b>Manipur</b>	<b>121</b>	<b>627</b>	<b>748</b>
<b>Meghalaya</b>	<b>310</b>	<b>1,232</b>	<b>1,542</b>
<b>Mizoram</b>	<b>182</b>	<b>322</b>	<b>503</b>
<b>Nagaland</b>	<b>208</b>	<b>466</b>	<b>674</b>
<b>Puducherry</b>	<b>251</b>	<b>84</b>	<b>335</b>
<b>Punjab</b>	<b>5,769</b>	<b>3,873</b>	<b>9,642</b>
<b>Rajasthan</b>	<b>9,715</b>	<b>18,693</b>	<b>28,408</b>
<b>Sikkim</b>	<b>97</b>	<b>420</b>	<b>518</b>
<b>Tamil Nadu</b>	<b>19,235</b>	<b>9,568</b>	<b>28,803</b>
<b>Telangana</b>	<b>-</b>	<b>120</b>	<b>120</b>
<b>Tripura</b>	<b>319</b>	<b>598</b>	<b>917</b>
<b>Uttar Pradesh</b>	<b>18,956</b>	<b>21,782</b>	<b>40,739</b>
<b>Uttarakhand</b>	<b>1,106</b>	<b>2,371</b>	<b>3,477</b>
<b>West Bengal</b>	<b>12,670</b>	<b>7,223</b>	<b>19,893</b>
<b>Total</b>	<b>1,30,671</b>	<b>1,52,854</b>	<b>2,83,525</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN PARTS (a) TO (d) OF THE STATEMENT LAID IN  
REPLY TO STARRED QUESTION NO. 290 ANSWERED IN THE LOK SABHA ON  
12.03.2026 REGARDING IMPLEMENTATION OF RDSS**

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**Physical progress of loss reduction works under RDSS (upto Feb., 2026)**

<b>State</b>	<b>Physical Progress in (%)</b>	<b>Financial Progress in (%)</b>
<b>Andaman and Nicobar</b>	<b>0%</b>	<b>10%</b>
<b>Andhra Pradesh</b>	<b>37%</b>	<b>36%</b>
<b>Arunachal Pradesh</b>	<b>22%</b>	<b>21%</b>
<b>Assam</b>	<b>55%</b>	<b>59%</b>
<b>Bihar</b>	<b>49%</b>	<b>51%</b>
<b>Chhattisgarh</b>	<b>51%</b>	<b>44%</b>
<b>Delhi</b>	<b>0%</b>	<b>0%</b>
<b>Goa</b>	<b>85%</b>	<b>27%</b>
<b>Gujarat</b>	<b>53%</b>	<b>48%</b>
<b>Haryana</b>	<b>16%</b>	<b>16%</b>
<b>Himachal Pradesh</b>	<b>4%</b>	<b>21%</b>
<b>Jammu and Kashmir</b>	<b>38%</b>	<b>46%</b>
<b>Jharkhand</b>	<b>51%</b>	<b>27%</b>
<b>Karnataka</b>	<b>43%</b>	<b>20%</b>
<b>Kerala</b>	<b>30%</b>	<b>25%</b>
<b>Ladakh</b>	<b>8%</b>	<b>10%</b>
<b>Madhya Pradesh</b>	<b>52%</b>	<b>55%</b>
<b>Maharashtra</b>	<b>38%</b>	<b>33%</b>
<b>Manipur</b>	<b>18%</b>	<b>25%</b>
<b>Meghalaya</b>	<b>22%</b>	<b>27%</b>
<b>Mizoram</b>	<b>52%</b>	<b>33%</b>
<b>Nagaland</b>	<b>21%</b>	<b>27%</b>
<b>Puducherry</b>	<b>32%</b>	<b>28%</b>
<b>Punjab</b>	<b>19%</b>	<b>24%</b>
<b>Rajasthan</b>	<b>16%</b>	<b>22%</b>
<b>Sikkim</b>	<b>19%</b>	<b>26%</b>
<b>Tamil Nadu</b>	<b>13%</b>	<b>18%</b>
<b>Telangana</b>	<b>72%</b>	<b>49%</b>
<b>Tripura</b>	<b>55%</b>	<b>51%</b>
<b>Uttar Pradesh</b>	<b>44%</b>	<b>48%</b>
<b>Uttarakhand</b>	<b>22%</b>	<b>28%</b>
<b>West Bengal</b>	<b>61%</b>	<b>19%</b>
<b>Total</b>	<b>38%</b>	<b>35%</b>

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**Smart Metering works sanctioned and installed under RDSS (upto Feb., 2026)**

State/UTs	Consumer Meters (Nos.)		DT Meters (Nos.)		Feeder Meters (Nos.)		Total Meters (Nos.)	
	Sanctioned	Installed	Sanctioned	Installed	Sanctioned	Installed	Sanctioned	Installed
Andaman & Nicobar	83,573	-	1,148	-	114	-	84,835	-
Andhra Pradesh	56,08,846	24,90,314	2,93,140	1,01,788	17,358	9,312	59,19,344	26,01,414
Arunachal Pradesh	2,87,446	62,577	10,116	311	688	263	2,98,250	63,151
Assam	63,64,798	49,75,780	77,547	57,731	2,782	2,879	64,45,127	50,36,390
Bihar	23,50,000	20,18,637	2,50,726	1,87,495	6,427	5,799	26,07,153	22,11,931
Chhattisgarh	59,62,115	35,49,336	2,10,644	76,021	6,720	5,968	61,79,479	36,31,325
Delhi			766		2,755	-	3,521	-
Goa	7,41,160	219	8,369	1,729	827	827	7,50,356	2,775
Gujarat	1,64,87,100	39,62,299	3,00,487	1,44,571			1,67,87,587	41,06,870
Himachal Pradesh	28,00,945	8,09,994	39,012	24,688	1,951	1,656	28,41,908	8,36,338
Jammu and Kashmir	14,07,045	6,33,990	88,037	18,812	2,608	1,445	14,97,690	6,54,247
Jharkhand	13,41,306	6,51,745	19,512	1,130	1,226	881	13,62,044	6,53,756
Kerala	1,32,89,361	1,73,467	87,615	286	6,025	2,904	1,33,83,001	1,76,657
Madhya Pradesh	1,29,80,102	34,12,471	4,19,396	1,63,640	29,708	26,734	1,34,29,206	36,02,845
Maharashtra	2,35,64,747	92,04,549	4,10,905	2,95,172	29,214	31,524	2,40,04,866	95,31,245
Manipur	1,54,400	39,272	11,451	796	357	236	1,66,208	40,304
Meghalaya	4,60,000	-	11,419	-	1,324	-	4,72,743	-
Mizoram	2,89,383	30,250	2,300	440	398	297	2,92,081	30,987
Nagaland	3,17,210	36,218	6,276	845	392	168	3,23,878	37,231
Puducherry	4,03,767	26,046	3,105	89	180	123	4,07,052	26,258
Punjab	87,84,807	-	1,84,044	-	12,563	2,788	89,81,414	2,788
Rajasthan	1,42,74,956	28,85,872	4,34,608	38,709	27,128	25,426	1,47,36,692	29,50,007
Sikkim	1,44,680	86,956	3,229	1,473	633	471	1,48,542	88,900
Tamil Nadu	3,00,00,000	-	4,72,500	-	18,274	9,746	3,04,90,774	9,746
Tripura	5,47,489	1,97,087	14,908	7,820	473	473	5,62,870	2,05,380
Uttar Pradesh	2,69,79,056	75,23,920	15,26,801	2,93,353	20,874	25,668	2,85,26,730	78,42,941
Uttarakhand	15,87,870	4,75,192	59,212	8,849	2,602	2,500	16,49,684	4,86,541
West Bengal	2,07,17,969	5,64,262	3,05,419	58,702	11,874	11,291	2,10,35,262	6,34,255
<b>RDSS-Total</b>	<b>19,79,30,131</b>	<b>4,38,10,453</b>	<b>52,52,692</b>	<b>14,84,450</b>	<b>2,05,475</b>	<b>1,69,379</b>	<b>20,33,88,297</b>	<b>4,54,64,282</b>

**Note: Upto Feb-26, 4.54 Cr smart meters have been installed under RDSS and 5.97 Cr smart meters under various schemes including RDSS**

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